

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

No. HCM.II/129/2013-Estt/\_\_\_

Dated Shillong, the \_\_\_ March, 2017

**EXTENSION NOTICE FOR N.I.Q.**

The date of receipt and opening of the quotations relating to "Catering to all necessary printing needs" vide quotation Notice No.HCM.II/129/2013-Estt/670 dated 2<sup>nd</sup> March, 2017 is hereby extended to 17<sup>th</sup> March, 2017 at 1:00 p.m. and opening at 2:00 p.m. respectively.

  
**REGISTRAR GENERAL**

Memo No. HCM.II/129/2013-Estt/ 771A

Dated Shillong, the 10<sup>th</sup> March, 2017

Copy to:-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of his Lordship's kind information.
2. The Director, Directorate of Information and Public Relations, Lower Lachumiere, Shillong, with a request to cause publication of the same, in two local newspapers (one English and one Khasi).
- ✓ 3. The Systems Analyst for uploading in the Official Website.
4. Office Notice board.
5. Accounts Section.
6. Office File.

  
**REGISTRAR GENERAL**